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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 35/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February 2018, 10.30 A.M

Name of the Company	Electro Pole Products Pvt.Ltd.-Vs-APE Power Pvt. Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

NEHA SOMANI, Pr. CS

Corporate
Debtor

Somanani

Sandeep Joshi, Adv

Op. Creditor

28/2/2018

S. Joshi
28/2/18**ORDER**

Ld. Counsel on behalf of the operational creditor and the corporate debtor is present.

Ld. Pr. CS appearing on behalf of the operational creditor sought time to file rejoinder on the submissions that reply affidavit is received only on yesterday. Time is granted. Ld. Pr. CS appearing on behalf of the operational creditor is directed to file rejoinder within 7 days from today.

List it on 13/04/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)